कुछ संस्थामों को जीप, स्केप की रियायती दरों पर की गई विकी के विषय में जांच

4314. श्री निहाल सिंह : क्या रक्षा मंत्री ट्रकों, जीपों ग्रादि की रियायती दरों पर की गई सप्लाई के बारे में 25 जून, 1980 के ग्रतारांकित प्रश्न संख्या 1950 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार का विचार इस मामले की जांच करने की व्यवस्था करने का है कि निम्नलिखित संस्थाओं, जिनको रक्षा मंत्रालय द्वारा रियायतों पर ट्रक, जीप और स्क्रेप सप्लाई किये गये थे वे केवल कागज पर ही हैं और यदि इन संस्थाओं द्वारा दिए गये पत्नों की सरकार ने जांच की तो कुछ नहीं मिलेगा, अर्थात्
 - (1) ग्राम सेवा ग्राश्रम (शाखा) ग्रलीगढ़, उ०प०,
 - (2) सर्वोदय सेवा समिति, मुजफ्फरनगर,
 - (3) नेहरू ग्राम उद्योग सेवा म्राश्रम, फैजाबाद.
 - (4) पिछड़े वर्गों का राष्ट्रीय संगठन, गांव सेवा-विश्व, ग्रलीगढ़,
 - (5) भारतीय कृषक सेवा संघ, फैजाबाद, उ०प्र० ; ग्रीर
 - (ख) क्या सरकार ने वाहनों भ्रौर स्कैप की सप्लाई के समय इन संस्थाभ्रों के बैंक खातों, रजिस्टरों भ्रादि की जांच की थी भ्रौर उनके कार्यालयों को पत्र भेजे गये थे, यदि नहीं तो इसके क्या कारण हैं?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिद-राज बी० पाटिल): (क) श्रीर (ख). रक्षा सेवाश्रों के श्रतिरिक्त भंडार से वाहन/सामान देने की निर्धारित प्रक्रिया

के ब्रनुसार यह सामान कल्याण/धर्मार्थ तथा प्रतिष्ठित शैक्षणिक संस्थानों को दिया जाता है बशर्ते कि उनकी मांग राज्य/केन्द्र सरकार के संबंधित विभाग के माध्यम से प्राप्त हुई हो भौर इस संबंध में संयुक्त सचिव या उससे ऊपर के रैंक के ग्रधिकारी द्वारा निम्नलिखित प्रमाणपत्र दिया गया हो : (1) वास्तव में यह संस्था है। (2) इसकी मांग उचित है भ्रीर (3) इसकी वित्तीय स्थिति ग्रच्छी है। इसके साथ ही यह भी प्रमाणित किया गया हो कि संस्थान की वाहन/सामान खरीदने की सामर्थ है। इस प्रक्रिया के अनुसार प्रश्न के भाग (क) में उल्लिखित भारतीय कृषक संघ, फैजाबाद के सिवाय सभी संस्थानों को वाहन/सामान दिया गया था । यह सामान देने से पहले राज्य सरकार के संबंधित विभाग के संयुक्त सचिव स्तर के ब्रधिकारी से इन संस्थानों के बारे में अपेक्षित प्रमाण पत्न भी प्राप्त किये गए थे। नेहरू ग्राम उद्योग सेवा ग्राश्रम ने वास्तविक प्राधिकार पत्न पर सामान लेने के अलावा जाली प्राधिकार पत्नों के आधार पर भी सामान लिया।

ऐसा अभ्यावेदन प्राप्त हुन्ना था कि कुछ संस्थानों ने जाली प्राधिकार पत्नों के आधार पर पानागढ़ डिपो (पश्चिम बंगाल) से सामान प्राप्त किया था। डिपो से पूछताछ करने पर मालूम हुन्ना कि नेहरू ग्राम उद्योग सेवा आश्रम, फैजाबाद और भारतीय कृषक सेवक संघ, फैजाबाद समेत कुछ संस्थानों ने जाली पत्नों के ग्राधार पर सामान प्राप्त किया।

यह मामला जांच-पड़ताल के लिए केन्द्रीय जांच ब्यूरो को सौंप दिया गया है । जांच भ्रभी जारी है ।

Proposal to layina our Modern Sanitary System in Cantonment Board, Kanpur

4315. SHRI A. U. AZMI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Kanpur Cantonment Board, Kanpur, had earlier submitted its proposal for laying out modern sanitary system and to provide its services to the residents of Cantonment thereby to improve the lots of Harijans and/or to discard their services for cleaning private privies of the residents;

- (b) if so, whether sanction was not accorded nor has anything been dene at present;
 - (c) the reasons therefor; and
- (d) action being taken up to provide such minimum amenities to the residents of Shantinagar and Faithfulganj areas from whom rates and taxes are realised by the Canpore Cantonment Board?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) (a) to (c). No,

(d) A major portion of Shanti Nagar and Faithful Ganj areas is covered by sewer lines which have been laid before independence. Due to increased population, these sewers cannot take additional load if extended to remaining parts of Shanti Nagar, Faithful Ganj and Mirpur. Further due to acute shortage of water, it is technically not feasible to extend sewerage to the remaining parts of the Cantonment. The Board has under consideration a scheme for improving water supply by tapping underground sorurces. On the implementation of water supply scheme, the extention of underground sewerage to the remaining areas of Shanti Nagar and Faithful Ganj and other parts of the Cantonment will be examiled by the Cantonment Board.

Locations of Public undertakings and industries in Bihar

4316. SHRI K. M. MADHUKAR: Will the Minister of INDUSTRY be pleased to state:

- (a) the names and locations of various industrial undertakings under his administrative Jurisdiction, compositions of Board of Directors, amount of profits or loss earned during the last three years of their activities;
- (b) whether it is a fact that number of Public Sector industries under his Ministry are facing crisis due to increased number of interference in the matter of employment etc.; and
- (c) the total number of industries set up during the last two years in the State of Bihar, their location, employment of workers envisaged and the number of proposal being considered for setting up further projects in public sector in Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY CHARANJIT CHANANA) (SHRI (a) statement is attached.

- (b) No, Sir.
- (c) No Central Public Sector Undertaking has been set up in Bihar during the last two years under the jurisdiction of the Ministry of Industry. There is no proposal under consideration of this Ministry for setting up any project in public sector in Bihar.

Statement

The names of the Public Sector Undertakings under the Ministry of Industry are available in the Arnual Report of the Ministry and the information with regard to their locations, Board of Directors and Profits/Losses is avalable in the Annual Reports of the respective public sector undertakings which are laid on the Table of the House and are also available in the Parliament Library.

So far as Public Sector Undertakings located in Bihar under the administrative control of the Ministry of Industry are concerned, the information is as follows:—

There are only two Public Sector Undertakings located in Bihar viz. M/s. Bharat Wagon & Engg. Co. Ltd., Muzaffarpur and Mokameh and Heavy Engineering Corporation Ranchi. BWEL are having factories, one in Muzafiarpur and one in Mokameh.

The composition of existing Board of Directors in BWEL and HEC are given below:---

Bharat Wagon and Engineering Co. Ltd.

- 1. Shri A. K. Johri, Chairman-cum-Managing Director.
- 2. Shri P. V. Rao, Director, Department of Heavy Industry.
- 3. Shri S.N. Agrawal, Director, Department of Heavy Industry.

Heavy Engineering Corporation

- 1. Shri S. R. Gain, Chairman & Maneging Director.
- Shri S. N. Bajpai, Director, Foundery Forge Plant.